

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 231 of 2020

IN THE MATTER OF:

Quippo Energy Ltd.

....Appellant

Vs.

Soundararaja Mills Ltd.

....Respondent

Present:

**For Appellant: Mr. Jayant K. Mehta, Ms. Manasi Chatpalliwar
and Mr. Parv Garg, Advocates**

**For Respondent: Mr. Mayilsamy. K and Mr. G. Ananda Selvam
Kanimozhi, Advocates**

ORDER

07.02.2020: Notice is accepted by Mr. Mayilsamy. K, Advocate. He seeks and is allowed two weeks time to file Reply Affidavit along with Vakalatnama. Rejoinder, if any, may be filed within one week thereof.

Post this appeal 'for orders' on **03rd March, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/nn